

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
CRP. No. 38 of 2012

27.02.2014

Heard Mr. P. Yobin, learned counsel for the petitioner who submits that, very shortly he will file the post office service report by way of an affidavit as the AD card has not been received till date.

The learned counsel also informed that the service report against the respondent No. 3 is completed, but none is present before the court.

The learned counsel, Mr. J.M. Thangkhiew for respondent No. 1 assisted by Mr. J.M.T. Blah, learned counsel is present.

List this matter after a week for service report and further order.

**JUDGE**

*D. Nary*

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
MC(WP(C)) No. 401 of 2010

27.02.2014

In the light of the order passed in **WP(C) No. 264 of 2010** this instant Misc. case stands disposed of.

**JUDGE**

*D. Nary*